

to duty as the judgment is awaited. It is not possible to indicate when departmental action will be finalised.

Kalighat-Falta Railway

*476. Shri Ghosal: Will the Minister of Railways be pleased to state:

(a) whether the Kalighat-Falta Light Railway has been taken over by Government from 1st April, 1957; and

(b) if so, whether the Headquarters staff of the Managing Agents, M/s McLeod and Company Ltd., have been treated as Railway staff without break of service?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) Employment has been offered by the Government of India, on the Eastern and South Eastern Railways, to all persons whose names were furnished by the Managing Agents M/s McLeod & Co. as being staff of the ex-Kalighat Falta Railway and who have been found suitable for the appropriate categories. These appointments necessarily have to be fresh ones under the Government, as the Company will be responsible for the liabilities in respect of the previous service of the staff under the Company.

मंडवाडीह में रेलवे वर्कशाप

*477. श्री सरजू पांडे : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) बनारस के पास मंडवाडीहमें जो रेलवे वर्कशाप स्थापित की जाने वाली है, उसके निर्माण के लिये कितने एकड़ भूमि ली गई है;

(ख) भूमि के अर्जन का वहाँ कितने कृषक परिवारों पर असर पड़ेगा;

(ग) क्या प्रतिकर बाजार भाव पर दिया जायेगा अथवा सरकार द्वारा तय की गई दर पर; और

(घ) रेलवे प्रशासन उन कृषकों को रोजगार दिलाने के लिये क्या प्रबन्ध करेगा

जिनकी भूमि इस काम के लिये ली जायेगी ?

रेलवे उपायंत्री (श्री शाहनवाज खाँ) :

(क) लगभग ३५० एकड़ जमीन ली जा रही है ।

(ख) इसकी सूचना अभी नहीं मिली है ।

(ग) नियमों के मुताबिक हर्जाने की दर राज्य के राजस्व अधिकारी (State Revenue Authorities) तय करते हैं ।

(घ) खाली जगहों के लिए इस्तहार निकाले जायेंगे और वहाँ के लोगों को रोजगार का अच्छा मौका मिलेगा ।

Road-cum-Rail Bridge at Dehri-on-Sone

*478. { Shri Kamal Singh:
Dr. Ram Subhag Singh:

Will the Minister of Railways be pleased to state:

(a) whether a scheme has been drawn up of a road-cum-rail bridge on the Sone river at Dehri-on-Sone;

(b) if so, the main features of the scheme;

(c) the estimated cost of the bridge; and

(d) when the work is likely to be taken up and the time by which it will be completed?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No such scheme is under consideration of Railway Ministry.

(b) to (d). Do not arise.

Deck Passage Tickets

*479. { Shri Kumaran:
Shri Raghunath Singh:
Shri Tanti:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Indian Government investigator who

was sent to investigate complaints of black-marketing in deck passage tickets on ships sailing between Madras and Singapore, has submitted a report to Government;

(b) if so, whether a copy of the same will be placed on the Table of the Sabha; and

(c) the action Government have taken to prevent black-marketing in tickets on ships on the Madras-Singapore run?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) A summary of the report of the Deck Passenger Welfare Officer, Madras, is laid on the Table of the Sabha. [See Appendix III, annexure No. 26A.]

(c) To prevent black-marketing on Madras-Singapore run, the Eastern Shipping Corporation has introduced a system of advance booking through money orders. The British India Steam Navigation Co. has also introduced the same system at the Indian ports and the ports in Malaya and in addition this company has also introduced a system of registration for booking passages. Further steps are also under consideration.

Automatic Telephone Exchange at Madurai

***480. Shri Tangamani:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal for installing Automatic Telephone Exchange at Madurai; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The construction of the building will be taken up this year; automatic equipment has already been ordered.

Committee to examine Railway Bridges

***481.** { Shri H N. Mukerjee:
Shri Prabhatkar:

Will the Minister of Railways be pleased to state:

(a) whether he has set up a Committee to examine the state of railway bridges throughout the country; and

(b) whether it will be possible for the said committee to complete its work before the onset of the Monsoon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir.

(b) Does not arise.

Koyana Project

***482.** { Shri Assar:
Shri Sonawane:

Will the Minister of Irrigation and Power be pleased to state:

(a) what progress has so far been made in regard to Koyana Project in Maharashtra;

(b) when the project is likely to be completed;

(c) how much expenditure has so far been incurred on the project;

(d) whether it is a fact that irrigation facilities will also be made available on the construction of the project; and

(e) if so, how many acres of land have so far been brought under irrigation?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (e). A statement is laid on the Table of the House. [See Appendix III, annexure No. 27.]

Baraset-Basrhat Light Railway

***483. Shrimati Renu Chakravartty:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the work on the construction of the broad

gauge line of ex-Baraset-Basirhat Light Railway has been stopped by the General Manager of Eastern Railway;

(b) whether any prior reference was made to the West Bengal Government before he ordered stoppage; and

(c) if not, whether the work will be resumed and by what date?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The Estimate and Project Report were under examination. Sanction to the estimate for construction of this project has since been accorded on 20-5-1957.

(b) and (c). Do not arise.

Wagon Assembly Plant at Visakhapatnam

*484. **Shri R. J. Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Wagon Assembly Plant at Visakhapatnam has gone into production; and

(b) the total number of wagons that are scheduled to be assembled there?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) 8,800.

Agricultural Programme

*485. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to a supplementary raised on Starred Question No. 1783 on the 5th September, 1956 in respect of the implementation of the report of the Indian Delegation to China on Agricultural Planning and Techniques, and state whether the State Governments are fully incorporating the recommendations made by the Delegation in their economic programmes?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): The conclusions of the Delegation are generally of recommendatory character and to the extent they fall within

the purview of the State Governments, they have been asked to take them into account while framing their economic programmes.

Breaches in Railway Lines

*486. { **Shri Umrao Singh:**
Shri H. P. Singh:
Shri Kalika Singh:

Will the Minister of Railways be pleased to refer to the reply given to part (d) of Starred Question No. 78 on the 15th November, 1956 and state what additional waterways and flood protection measures were undertaken on the rail track of the North Eastern Railway which was affected by floods during 1956?

The Deputy Minister of Railways (Shri Shahnawaz Khan): A statement showing additional waterways and flood protection measures undertaken or under consideration by the Railway is laid on the table of the Sabha. [See Appendix III, annexure No. 28.]

Inter state Movement of Foodgrains

*487. { **Shri R. C. Majhi:**
Shri Sarjoo Pandey:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the movement of foodgrains has recently been banned from one State to another in case of some States; and

(b) if so, the names of such States and the reasons thereof?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). A Statement is placed on the table of the House. [See Appendix III, annexure No. 29.]

National Highway Bridge on Tons River

*489. { **Shri Kalika Singh:**
Shri Umrao Singh:
Shri H. P. Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the National Highway Bridges on Tons

river on Banaras-Ghazipur-Gorakhpur route between Mau and Koparganj and on Gomti river at the place where it falls into Ganga are not being completed before the approach of the monsoon;

(b) whether the road between Banaras and Dohrighat which is part of the above National Highway, is being raised at places to avoid being submerged by flood water;

(c) if so, whether the work is likely to be completed before the rains start; and

(d) whether sufficient number of new culverts have been provided for rushing water to escape to prevent flooding of the countryside?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) No.

(c) Does not arise.

(d) No.

केन्द्रीय फल उत्पाद मंत्रणा समिति

*४६०. श्री श्रीनार.यन बास : क्या सच तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय फल उत्पाद मंत्रणा समिति ने अपना काम शुरू कर दिया है;

(ख) क्या समिति ने इस सम्बन्ध में अपने सुझाव व सिफारिशों सरकार को भेज दी हैं;

(ग) यदि हां, तो उनकी प्रमुख बातें क्या हैं;

(घ) क्या सरकार ने उन पर विचार करने के बाद कोई निर्णय किया है; और

(ङ) यदि हां, तो वह निर्णय क्या है;

तथा सच कृषि उपमंत्री (श्री ए० ए० चावस) : (क) जी हां, अप्रैल १९५६ से ।

(ख) जी हां ।

(ग) से (ङ). उसकी सिफारिशों और उस पर की गई कार्यवाहियों का एक विवरण सभा की टेबल पर रख दिया गया है । [दे.सू.वे परिशिष्ट ३, अनुबन्ध संख्या ३०]

Barrage Construction in Kosi Project

*491. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state whether there is any proposal or suggestion before the Central Water and Power Commission to change the approved design of the Barrage construction in Kosi Project and to drop the proposal to divert water through old Dhars?

The Minister of Irrigation and Power (Shri S. K. Patil): The Chief Engineer, Kosi, has sent to the Central Water and Power Commission some tentative proposals bearing on the diversion of waters. These are under examination in the Commission at the technical level.

Food Adulteration Act (1954)

*493. **Shri Sadhan Gupta:** Will the Minister of Health be pleased to state:

(a) whether Government's attention has been drawn to a report in the Statesman (Calcutta Edition) dated 11th January, 1957 to the effect that many chemical experts in Calcutta are of the opinion that even if certain quantity of groundnut oil is detected in mustard oil, it is difficult to declare the mustard oil, as adulterated because of a lacuna in the Food Adulteration Act, 1954;

(b) if so, what the lacuna is; and

(c) whether it is proposed to bring forward a Bill to amend the Act with a view to remove the lacuna?

The Minister of Health (Shri D. P. Karmarkar): (a) Yes Sir.

(b) The lacuna is that Bellier's Turbidity test by Evers method (Acetic Acid) is not specifically mentioned in the rules and the test can-

not, therefore, be legally applied to detect the adulteration of mustard oil with groundnut oil.

(c) No, Sir. Necessary steps are, however, being taken to amend the relevant rule in the Prevention of Food Adulteration Rules, 1955.

Acquisition of Ships during Second Five Year Plan

*494. **Shri S. C. Samanta:** Will the Minister of Transport and Communications be pleased to state how many ships are proposed to be acquired during the Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): Our target for the Second Five Year Plan was to have a net addition of 300,000 GRT. to Indian tonnage which would amount to the acquisition of approximately 56 ships.

अलकनन्दा नदी पर मोटर का पुल

*495. **श्री भक्त वर्मान:** क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हरिद्वार-बद्रीनाथ के रास्त पर कीर्तिनगर में अलकनन्दा नदी के ऊपर जो मोटर का पुल बनाया जा रहा था, उसका उद्घाटन समारोह एकाएक रोक दिया गया, क्योंकि उसके निर्माण में कुछ भारी दोष पाये गये;

(ख) यदि हाँ, तो वे दोष किस प्रकार के थे; और

(ग) उन्हें दूर करने के लिये क्या कार्यवाही की गई है?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (**श्री राज बहादुर**) : (क) वास्तव में १५ मार्च, १९५७ को पुल उद्घाटन समारोह की जो घोषणा की गई थी वह न हो सकी। क्योंकि पुल का काम पूरा हो जाने पर उसमें कुछ खास निर्माण सम्बन्धी दोष (structural defects) पाये गये।

(ख) बुजों में कुछ झुकाव सा नजर आया और पुल की कैची को मजबूती से बांधने वाले कुछ हिस्से मुड़ गये थे।

(ग) मुड़े हुए हिस्सों को सीधा करके और बुजों के साथ लोहे के खम्भों की व्यवस्था कर उन दोषों में सुधार कर दिया गया है। पुल को यातायात के लिए ४ मई, १९५७ को खोल दिया गया था।

P. & T. Extra Departmental Agents

*496. **Pandit D. N. Tiwary:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any rule or practice of employing extra departmental agents who have unblemished record of 5 years service as departmental peons; and

(b) if so, the number of extra departmental agents taken as peons in Bihar and other states?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) Yes, subject to their fulfilling certain prescribed conditions regarding age and test.

(b) A statement showing the number of Extra Departmental Agents absorbed as Departmental Postmen, Peons and other Class IV officials during the last 3 years in the various Circles is placed on the Table of the Sabha. [See Appendix III, annexure No. 31.]

Utilisation of Loco Coal Ash

*497. **Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a model scheme for the utilisation of loco coal ash as building material has been perfected at the Railway Testing and Research Centre at Lucknow; and

(b) if so, how far loco coal ash is useful for construction of buildings?

The Deputy Minister of Railways (**Shri Shah Nawaz Khan**): (a) No.

But the Railway Testing and Research Centre at Lucknow have undertaken investigations on the use of loco coal ash for the purpose.

(b) Does not arise.

Termination of Services of Railway Employees

*498. { Pandit M. B. Bhargava:
Shri M. R. Masani:
Shri Parulekar:
Shri V. Raju:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1061 on the 11th December, 1956 and state:

(a) the number of employees in the different Zonal Railways whose services have been terminated by giving one month's notice or pay in lieu thereof under Para 148 of the Railway Establishment Code Vol. I during 1956-57; and

(b) the reasons because of which their services were terminated all of a sudden without assigning any reason?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 39.

(b) As their services were no longer required.

Attack on Railway Workers

*499. Shri Raghunath Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the 30th April, 1957 about 200 men armed with bows and arrows attacked an encampment of workmen employed on construction of the 30 miles long Railway to Banspani from Noamundi; and

(b) if so, how many persons were injured?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) An incident of this nature occurred on

the 26th April, 1957 but not on 30th April, 1957 as stated.

(b) One man was killed and four were injured.

Rural Credit

*500. Shri Jhulan Sinha: Will the Minister of Food and Agriculture be pleased to state the progress made in the supply of rural credit for agricultural development through the State Bank of India?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): The State Bank of India has purchased debentures of Land Mortgage Banks to the extent of Rs. 26 lakhs so far.

It has also agreed to advance loans to Co-operative Banks on the repledge of goods at $\frac{1}{2}$ per cent below the usual rate. This scheme has been introduced recently and it is too early to assess its progress.

हिन्दूमल कोट श्रीगंगानगर रेलवे लाइन

*५०१. श्री प० ला० ब.रूपाल : क्या रेलवे मंत्री २ अगस्त १९५६ के तारांकित प्रश्न संख्या ६५३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) श्रीगंगानगर और हिन्दूमल कोट के बीच रेलवे लाइन बिछाने का काम कब तक शुरू किया जाएगा और कब तक समाप्त हो जायेगा; और

(ख) उस पर कितनी लागत आयेगी?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) और (ख) सर्वे रिपोर्ट और लागत का अनुमान रेलवे से मिलने का इन्तजार है।

Reorganisation of Co-operative structure

*502. Shri Thimmaiah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have worked out a comprehensive programme of reorganisation of the Co-operative structure in the community development areas; and

(b) if so, the important features of the programme?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha. [See Appendix III, annexure No. 32.]

Indo-Norwegian Project Administration

*503. { Shri V. P. Nayar:
Shri Kodiyam:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have issued instructions to the Indo-Norwegian Project Administration not to sell the ice manufactured in their ice plant at Neendakaral; and

(b) what is the quantity of fish handled for cold storage in the premises of the above ice plant?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) No.

(b) 20,000 lbs.

Forest Research Institute, Dehra Dun

*504. Shri Barman: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the pilot paper in Forest Research Institute, Dehra Dun could not be completed because certain equipments worth \$ 2,10,000 had not yet been received;

(b) the reasons why these equipments were not ordered for at the time when order for the main plant was placed in 1948; and

(c) whether any enquiry has been undertaken to fix the responsibility in this regard, as recommended by the Estimates Committee in their sixth and 52nd reports?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir. There was also delay in getting certain engineering services

from the firm of suppliers without which the special type of basement for the plant could not be built.

(b) and (c). Government have ordered an enquiry into the causes of delay in the erection of the plant and for fixing responsibility for the same.

सरयू नदी पर रेलवे पुल

५०५. श्री पद्म लाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के जिला फैजाबाद में भयोध्या और लकड़मंडी के बीच सरयू नदी पर सरकार का एक पुल बनाने का विचार है;

(ख) क्या इस पुल पर रेलवे लाइन बिछाने का कोई विचार है;

(ग) यदि हां, तो उसकी क्या लागत होगी; और

(घ) यह काम कब शुरू होगा ?

रेलवे उपमंत्री (श्री शाहनवाज़ खां)

(क) परिवहन मंत्रालय (Transport Ministry) एक सड़क-पुल (Road Bridge) बनाने का विचार कर रहा है ।

(ख) परिवहन मंत्रालय के कहने पर रेलवे मंत्रालय एक मिलाजुला रेल-सड़क पुल बनाने के सुझाव पर विचार कर रहा है ।

(ग) और (घ) . सवाल नहीं उठता ।

Vamsadhara Project

*506. { Shri Dora:
Shri Sanganna:

Will the Minister of Irrigation and Power be pleased to state the stage at which the Vamsadhara Project is at present?

The Minister of Irrigation and Power (Shri S. K. Patil): The investigations at Gudari in Orissa upstream of the proposed site at Gotta have been recommended by the Central Water and Power Commission to the

Government of Andhra Pradesh. The Government of Andhra Pradesh have written to the Government of Orissa to give their concurrence to the investigation of the alternative site at Gudari and also permit their officials to enter the Orissa territory for carrying out the surveys.

Janata Express between Calcutta and Bombay

*507. **Shri Supakar:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to run a Janata Express train between Calcutta and Bombay via Nagpur to relieve the congestion of passenger traffic in mail and passenger trains between the two termini; and

(b) if so, when the proposal will materialise?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). There is no such proposal. However, the two existing passenger trains running between Howrah and Nagpur have been strengthened by two bogies each to provide relief.

Abnormal Features in Weather Conditions

*508. **Shri H. C. Mathur:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any abnormal features in weather conditions have been noted during the last one year;

(b) if so, whether any investigation has been made in respect of them; and

(c) what are the conclusions from such observations and enquiry?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) No, Sir.

(b) and (c). Do not arise.

Turmeric

*509. { **Shri Ball Reddy:**
Shri B. S. Murthy:

Will the Minister of Food and Agriculture be pleased to state:

(a) the reason for the fall in price of turmeric; and

(b) the position regarding foreign markets for turmeric?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The fall in prices of turmeric appears to have been caused by a sharp increase in production from 137,502 tons in 1954-55 to 155,660 tons in 1955-56. Internal demand for turmeric being relatively inelastic, a substantial increase in output has resulted in a more than proportionate fall in prices.

(b) Indian turmeric is in increasing demand in foreign markets on the whole. A statement showing the exports of turmeric is laid on the table of the Sabha. [See Appendix III, annexure No. 33.]

Chemical Fertilizers

*510. **Shri S. V. Ramaswamy:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the quantity of chemical fertilizers consumed in 1955-56 as compared to previous two years;

(b) whether there is any method of knowing as to how those have been used in the production of food stuffs and in the production of cash crops; and

(c) what steps have been taken to increase the output of compost and green manures?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (c). A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 34.]

Hospet-Guntakal Railway Line

*511. **Shri B. S. Murthy:** Will the Minister of Railways be pleased to state:

(a) whether the Hospet-Guntakal line and the yard at Guntakal are to be remodelled;

(b) if so, the reasons therefor; and

(c) the estimated cost of the scheme?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) There is no proposal to remodel the Hospet-Guntakal line but four additional crossing stations and facilities are being provided. The yard at Guntakal is being remodelled.

(b) The present facilities in the Guntakal Yard and the Hospet-Guntakal Section are inadequate to deal with the present traffic and the anticipated increase in traffic of iron ore from Hospet to Madras Port.

(c) The Guntakal Yard is being remodelled at an estimated cost of Rs. 26.04 lakhs.

Sone River Barrage

*512. { Shri Kamal Singh:
Dr. Ram Subhag Singh:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 580 on the 1st August, 1956, regarding the proposed barrage on the Sone River in the District of Shahabad, Bihar and to state:

(a) whether the complete plan has been prepared and has been received from the Government of Bihar;

(b) if so, the important features and estimate of cost; and

(c) when the work is likely to be taken up?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Yes, Sir.

(b) The salient features of the scheme are as follows:

(i) A new Barrage, combined with 24 ft. wide road bridge 4,752 ft. long, five miles upstream of the present Sone anicut.

(ii) New reaches of the left and right bank main canal with a capacity of 8,000 and 3,600 cusecs respectively.

(iii) High level canals from both the main canals to bring under command new areas.

(iv) Total area to be irrigated is 17.11 lakh acres.

(v) Power benefits to the extent of 13,775 K.W. for 5 months and 6,570 K.W. for 7 months.

(vi) Estimated cost, excluding power portion and remodeling of existing distribution system, is Rs. 13.09 crores.

(c) The project report is under technical examination and no decision to undertake the work has yet been taken.

Howrah-Delhi Janata Express

*513. **Shri H. N. Mukerjee:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the 1st January, 1957 the 69 Up Janata Express met with an accident at Pora station of the Northern Railway;

(b) if so, what were the casualties and how they were treated;

(c) whether it is a fact that a relief train which carried the passengers of the said Express, including the injured, was detained for a long time at Aligarh station where there was no arrangement for relief and supply even of food; and

(d) if so, the reasons thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (d). A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 35.]

Non-Departmental Telephone Operators

*514. **Shri Tangamani:** Will the Minister of Transport and Communications be pleased to state:

(a) whether there are non-departmental telephone operators employed in the Madras circle;

(b) if so, their number;

(c) whether a memorandum was submitted to Government in December, 1956 by the National Federation of Post and Telegraph Employees regarding non-departmental telephone operators; and

(d) if so, the action taken thereon?

The Minister in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) 169.

(c) A memorandum was submitted in February, 1957.

(d) It is under consideration of Government.

Vizagapatam Port

***515. Shri R. J. Rao:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of berths in the Vizagapatam port;

(b) the number of incoming ships every week;

(c) how long a ship has to wait outside to get a berth at the Vizagapatam port; and

(d) in view of the fact that Vizagapatam Port is the only port for export of manganese and iron ore from States of Madhya Pradesh and Orissa, whether any steps are being taken by Government to remove the congestion and to develop the port?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 4 quay berths for ores and general cargo, 3 jetty berths for bunkering, 4 mooring berths and 2 quay berths for oil tankers.

(b) The number of incoming ships varies from time to time; the average for March and April 1957 was between 9 and 10 ships per week.

(c) The waiting period of ships to obtain a berth also varies from time to time. For example in April 1957, when 38 ships entered the port, the waiting period averaged to 4.47 days per ship.

(d) As part of the Second Five Year Plan it is proposed to provide additional berths and mechanical equipment for handling of ores. Some equipment has already arrived and the dredging work for the additional berths is about to commence.

Indo-Pak Canal Water Dispute

***516. Shrimati Tarkeshwari Sinha:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 47 on the 15th May, 1957 and state:

(a) whether it is a fact that during the interim period of the negotiations between India and Pakistan about the canal water dispute, India is being bound not to undertake any major canal developments concerning those waters, while Pakistan is free to do so; and

(b) what has been the cost of the Indian delegation which had virtually to stay in Washington for about five years?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) No, Sir.

(b) The current phase of the co-operative work, with the participation of the World Bank, on the Indus Waters Dispute, was resumed in Washington in December, 1954. While the co-operative work has been extended upto the 30th September 1957, the deputation of the Indian delegation to Washington has been sanctioned at present upto the 30th June, 1957. The total expenditure on the stay of the Indian delegation at Washington from December, 1954 to 30th June, 1957, is Rs. 10.81 lakhs approximately.

Steel Supplies for Indian Railways

***517. { Shri Assar:
Shri U. L. Patil:**

Will the Minister of Railways be pleased to state:

(a) whether Government have sent or propose sending special team of

officers to secure supplies of steel and other materials for Railways;

(b) if so, the names of the countries this team is visiting or will visit; and

(c) the approximate expenditure to be incurred on this team?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) United Kingdom and other European countries, and possibly Japan and Canada.

(c) Rs. 81,000 approximately.

Shifting of Khalilabad Sugar Factory

*518. { Shri Sinhasan Singh:
Shri Bishwa Nath Roy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Khalilabad Sugar Mill in District Basti has sought the permission and also aid of Government to shift the said factory to some other place;

(b) if so, whether the necessary permission and aid, if any, have been granted;

(c) whether Government have consulted the Sugar Cane growers about the proposed shifting and have considered their side of the case;

(d) to what extent this shifting would affect the sugar-cane cultivation in that part of the District which was supplying sugar-cane to this factory; and

(e) whether Government have taken any step to help the Sugar-cane growers to grow more and better type of sugar-cane?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (e). A statement giving the required information is laid on the Table of the Sabha. [See Appendix III, annexure No. 36.]

Distribution of Imported Wheat

*519. **Shri Yajnik:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of the Minister has been drawn to the tele-

graphic representation made to him by the Roller Flour Millers Federation of India to the "catastrophic crisis" likely to be created in the country and specially in Ahmedabad, by his order restricting the issue of imported wheat to big cities like New Delhi, Bombay, Calcutta and Madras; and

(b) if so, the action taken thereon?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) and (b). No such telegram was received from the Roller Flour Millers Federation of India. A telegram protesting against stoppage of supply of imported wheat was, however, received from 3 flour mills of Baroda and Ahmedabad.

The mills are free to purchase indigenous wheat from any part of the country and with the arrival of the new crop wheat in the market no hardship should be experienced by them.

Railway Corruption Enquiry Committee

*520. { Shri D. C. Sharma:
Shri Liladhar Katak:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 4 on the 20th March, 1957 and state whether the remaining recommendations of the Railway Corruption Enquiry Committee have since been implemented?

The Deputy Minister of Railways (Shri Shahnawaz Khan): These are still under consideration.

Telephone Exchange for Kosi Project

*521. **Shri L. N. Mishra:** Will the Minister of Transport and Communications be pleased to state whether there is a proposal for providing a Telephone Exchange at Birpur, the headquarter of Kosi Project?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Yes, for the Kosi Project Administration.

दिल्ली में बिड़ियाघर

*५२२ श्री भगत वर्मान : क्या लाघ तथा कृषि मंत्री ३ दिसम्बर, १९५६ के प्रतारकित प्रश्न संख्या ५२२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली में एक बिड़ियाघर की स्थापना के सम्बन्ध में इस बीच क्या प्रगति हुई है; और

(ख) उस पर अब तक कितना खर्च हो चुका है ?

लाघ तथा कृषि उपमंत्री (श्री प्र० म० य.मस) : (क) सभा की टैबिल पर एक विवरण रख दिया गया है। [देखिये परिशिष्ट ३, अ सूचन संख्या ३७]

(ख) अप्रैल, १९५७ तक ६.६७ लाख रुपये ।

Mahindrughat Station

*524. **Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1147 on 30th August, 1956 and state:

(a) whether Government have since acquired a new site for Mahindrughat Station on North Eastern Railway; and

(b) if so, name of the place and the period within which the station is to be located?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). It is proposed to locate Mahindrughat Station at a new permanent site about 300 yards upstream of the existing Mahindrughat Station where existing P.W.D's. Bungalow for Superintending Engineer and his office is located. Negotiations for acquiring new site are already in progress. Construction of the new station building will follow the transfer of property to the Railway Administration by the State Government.

Bridge over Choti Gandaki

*525. **Shri Jhulan Sinha:** Will the Minister of Transport and Communications be pleased to state:

(a) the present position regarding the scheme for the construction of a

bridge over the river Choti Gandaki at Guthani in Guthani P.S. to connect the two States of Bihar at Guthani and Uttar Pradesh at Lar Road; and

(b) the amount of assistance promised for the scheme by Central Government?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The bridge is estimated to cost about Rs. 8 lakhs against which the Government of Uttar Pradesh have agreed to contribute a sum of Rs. 1.50 lakhs and the Government of India have offered a grant-in-aid amounting to 1/3rd of the actual expenditure subject to a maximum of Rs. 2.67 lakhs from the Central Road Fund (Ordinary) Reserve provided the Government of Bihar are prepared to meet the balance of the cost from their own resources. The Government of Bihar who were addressed on the subject in January 1957 have not yet intimated their views.

Indo-Norwegian Project Administration

*526. { **Shri V. P. Nayar:**
Shri Kodiyam:

Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the Members of the Standing Committee of the Indo-Norwegian Project Administration in Kerala State;

(b) whether Government are aware that neither the representatives of the workers of the Project, nor of the people are associated with the management of the Project; and

(c) if so, the reasons therefor?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (c). A statement is placed on the Table of the Sabha. [See: Appendix III, annexure No. 38.]

Shortage of Shipping Space Berths

*527. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state whether it is a fact that on account of shortage of shipping space berths, specially at Calcutta and Bombay

ports, according to I.L.O. finding a 5,000 ton cargo ship spends 75 per cent. more time in Indian ports now than in 1950?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The assessment quoted in the I.L.O. Report is based on the findings of the Dock Workers (Regulation of Employment) Enquiry Committee and shows that the time taken in 1954 for handling 5,000 tons of cargo, brought in ships of different lines to Bombay had, as compared with 1950, increased from 26 per cent. to 75 per cent. The I.L.O. Report does not cover ports other than Bombay nor delays to shipping caused by shortage of berthing capacity.

राष्ट्रीय राजपथ

*५२८. श्री श्रीनारायण दास : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि इस साल कितने राष्ट्रीय राजपथ बनाये जायेंगे और वर्तमान कौन कौन से राजपथों की दूरी में वृद्धि की जायेगी ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : यह तजवीज की गई है कि चालू वर्ष में राष्ट्रीय-राजमार्गों की वर्तमान व्यवस्था के अन्दर १५० मील लम्बाई के छूटे हुए मार्गों को बनाया जायेगा और लगभग ८०० मील लम्बी सड़कों के मौजूदा खंडों को सुधारा जायेगा तथा ३०० मील लम्बे खंडों को जो सुधारे जा चुके हैं चौड़ा किया जायेगा, जिनमें दुतर्फा यातायात हो सके। फिलहाल वर्तमान राष्ट्रीय-राजमार्गों में कोई भी वृद्धि करने की तजवीज नहीं है।

Ex-Bikaner Railway Staff

277. Shri Karni Singhji: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the representations made by the ex-Bikaner State Railway Staff Action Committee against the fixation of their seniority vis-a-vis the staff of Delhi-Rewari-Fazilka section of the ex-B.B. & C.I. Railway on the ground that the rules of recruitment, service

and promotion and conditions over these two portions were not similar; and

(b) if so, the measures taken to redress the grievances of the employees?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Action is already in progress to decide the question in consultation with the Union.

बीकानेर रेलवे वर्कशाप

२७८. श्री प० ला० बाळुपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर रेलवे के बीकानेर रेलवे वर्कशाप से लकड़ी का बुरादा उठाने का ठेका किसी व्यक्ति को दिया गया था ;

(ख) क्या यह सच है कि लकड़ी का बुरादा उठाने वाले व्यक्तियों ने बुरादे के साथ कई मन तांबा और पीतल बोरों में भर लिया और वे पकड़े गये ;

(ग) क्या यह सच है कि इस प्रकार की चोरी का अपराधी होने पर भी इन व्यक्तियों पर अभी तक मुकदमा नहीं चलाया गया है ; और

(घ) १९५५-५६ में रेलवे वर्कशाप, बीकानेर में कितनी चोरियां हुईं, और कितने व्यक्ति पकड़े गये, कितनों पर मुकदमा चलाया गया और कितनों को सजा हुई ?

रेलवे उपमंत्री (श्री शाहनवाज खान) :

(क) बीकानेर रेल-कारखाने से लकड़ी का बुरादा हटाने का कोई नियमित ठेका नहीं दिया गया था। लेकिन बीकानेर के एक धादमी को १००० मन बुरादा नीलाम में दिया गया था।

(ख) जी नहीं।

(ग) सवाल नहीं उठता।

(घ) बीकानेर रेल-कारखाने में चोरी की ५ घटनाएं हुईं। इन चोरियों में कुछ रेल-कर्मचारियों का हाथ था जिन के खिलाफ बिभागी कार्रवाई की गयी। इन चोरियों के